HIGH COURT OF DELHI Shershah Road, New Delhi

No	/DHC/GazIB/G-3/NJA/2025	Dated:
No	/DHC/GazIB/G-3/NJA/2025	Dated:

From

The Registrar General, High Court of Delhi, New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

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Sub: Nomination of Civil Judges (Junior Division) for the AY: 2025-26.

Sir,

I am directed to refer to your letter No. NJA/Dir./SE01-SE04/2025/1202 dated 23.06.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. SE-01, SE-02, SE-03 & SE-04 scheduled to be held in the month of July and August, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

<u>S.</u>	Program	<u>Date</u>	Names of the nominated officers		
No	No.				
1.	SE-01	14.07.2025	1. Mr. Satendra Pal Singh, Relieving JMFC/Civil Judge,		
		to	North-East District, Karkardooma Courts, Delhi.		
	3	18.07.2025	2/Mr. Sanyam Jain, Relieving JMFC/Civil Judge, West		
			District, Tis Hazari Courts, Delhi.		
2.	SE-02	21.07.2025	1. Mr. Akshay Prakush, Relieving JMFC/Civil Judge, Central		
		to	District, Tis Hazari Courts, Delhi.		
	8	25.07.2025	2. Ms. Hala Quamar, Relieving JMFC/Civil Judge, New		
			Delhi District, Patiala House Courts, New Delhi.		
3.	SE-03	28.07.2025	1. Mr. Gaurav Ujjwal, Relieving JMFC/Civil Judge, Central		
		to	District, Tis Hazari Courts, Delhi.		
		01.08.2025	2. Ms. Pallavi Tyagi, Relieving JMFC/Civil Judge, New		
			Delhi District, Patiala House Courts, New Delhi.		
4.	SE-04	04.08.2025	1. Mr. Suneet Anand, Relieving JMFC/Civil Judge, South-		
		to	West District, Dwarka Courts, Delhi.		
		08.08.2025	2. Ms. Prerna Rai, Relieving JMFC/Civil Judge, East		
			District, Karkardooma Courts, Delhi.		

My Miller () (May 1 cm)

Yours Sincerely,

(Ashok Sharma) Assistant Registrar (Gaz.-IB) for Registrar General 239 3361 - 3866 No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 09 07 25

Copy along with copy of letter dated 23.06.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - iv. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
 - v. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
 - vi. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

(Ashok Sharma) Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS : DELHI

No. ______/JOTP/Gaz./PDJ West/2025 Dated Delhi¶the !!!! ?0?5

Copy forwarded for information and necessary action to:-

- 1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- 2. The concerned judicial officer of West District, Tis Hazari Courts, Delhi.
- 3. The PRO, Tis Hazari Courts, Delhi.
- 4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- 5. The O/o Ld. CJM, West District, Tis Hazari Cours, Delhi.
- 6. For uploading on LAYERS.
- For uploading on Website through LAYERS.

(Ajay Gupta)

Officer-In-charge (Judicial Branch)/

niruddha Bose

Former Judge, Supreme Court of India
Director
National Judicial Academy



Campus: Bhadbhada Road, Suraj Nagar P.C Bhopal-462044 (M.P.) (Indi

Registered Office : Supreme Court of Indi Tilak Marg, New Delhi-110001 (Indi

Tel.: 0755-2696766, Email: director.nja@nja.gov.

97/06/2005

Sean Chief Tustice,

Ref.: NJA/Dir./SE01-SE04/2025/ / Dated: 23rd June, 2025

Sub: Request for Nominations for "Civil Judges (Junior Division)" for the AY: 2025-26

Greetings from the National Judicial Academy!

Our Academy has taken a decision to revive the programmes for newly inducted Civil Judges (Junior Division). These training programmes will be conducted in four batches of one week duration each, with around 100 participants per batch. We feel these programmes would provide exposure and understanding to all the participants from a national perspective.

In this backdrop, the Academy has scheduled academic programmes for Civil Judges (Junior Division) in four batches, as per details are given below:

Sr. No.	Program No.	Dates	
01	SE-01	14-18 July, 2025	
02	SE-02	21-25 July, 2025	
03	SE-03	28 July - 1 st August, 2025	· · · · · · · · · · · · · · · · · · ·
04	SE-04	4-8 August, 2025	1

The NJA would be grateful if you could kindly nominate at least <u>six</u> new incumbents to Civil Judge (Junior Division), who are young in the cadre, for each programme, from your district judiciary as per aforementioned dates and details of nominated judicial officers may please be sent by your Registry to <u>nja@nja.gov.in</u> with a copy to <u>njabhopal@nja.gov.in</u> at the earliest. The joining instructions for participants are available on our website <u>www.nja.gov.in</u>. Ideally, the participants may be selected from among those who are in probation or already undergoing induction level training at the State Judicial Academy so that their absence from active duty can be avoided.

with warm jersonal regards,

Yours sincerely

(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya

Chief Justice

Delhi High Court

New Delhi - 110003

Copy to: The Registrar General, Delhi High Court, Delhi.

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CON.

(Regiving)

AR.G.